

In order to provide relief to the silk weavers in the country, (including UP), Central Silk Board was allowed to import 100 tonnes of raw silk under its Price Stabilisation Scheme. Out of 36 tonnes of raw silk imported by the Board, so far approximately 10 tonnes has been allotted to handloom agencies in Uttar Pradesh. Besides, permission has been granted to 3 agencies in UP to import a total quantity of 30 tonnes of raw silk directly for distribution among the weavers of the State.

In addition, Karnataka Silk Marketing Board has opened an additional silk yarn depot at Varanasi and has offered to sell silk yarn on credit to 3 Apex Co-operative Societies on the guarantee of the Govt. of Uttar Pradesh.

#### **Proposal to Reassess 'Medical Services in various Regions'**

3730. DR. G. VJAYARAMA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) Whether Government propose to reassess medical services in the various regions, specially in the rural areas, in order to assign these services to the voluntary agencies, if so, the details of the proposal;

(b) whether any survey has been made of the experiences of the various Voluntary Health Agencies, if so, their reaction to the existing infrastructure in the Directorate General Health Services dealing with them;

(c) whether Government are aware that majority of the Voluntary Organisations are averse or hesitant to deal with the archaic ways of DGHS; and

(d) if so, the reaction of Government thereto and the steps proposed to be taken in the matter.

THE MINISTER OF TEXTILES AND MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (d). A National Workshop of Voluntary Organisations was held at New Delhi in January, 1988 on the Role of Voluntary Organisations in Health Care Delivery. Further deliberations of this workshop continued through working groups set up under the Chairmanship of Additional Director General (Public Health). The working groups met twice and evolved provisional recommendations and suggested the setting up of a panel. Government have accordingly decided to set up a Steering Committee.

#### **Allotment of Plots to Registered Persons through Banks under Rohini Residential Scheme**

3731. DR. A.K PATEL: WILL THE MINISTER OF URBAN DEVELOPMENT be pleased to state:

(a) the number of draws held prior to 1 January, 1989 for allotment of plots to persons registered under the Rohini Residential Scheme in Delhi;

(b) whether persons who got themselves registered through the United Commercial Bank (now UCO Bank) and other banks were not included in any of the draws held prior to 1 January, 1989, if so, the number of the affected persons;

(c) whether it has been decided to allot plots to the affected persons by way of compensation by giving them overriding priority; and

(d) if so, the time by which the allotment will be made?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Four (4).